



Government of Jammu and Kashmir
General Administration Department
 (Services) Civil Secretariat
 Srinagar

Notification
Srinagar, the 8th of June, 2026

S.O 162.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby direct that the entries appearing under Schedule "A" of the Jammu and Kashmir Secretariat (Gazetted) Service Recruitment Rules, 1976 shall be substituted by the following; namely:-

Class-I	Name of the post	Number of posts
(a)	Under Secretaries to Government/Under Secretary, Public Service Commission/Under Secretary, Chief Minister's Secretariat/Under Secretary in the office of Commissioner, Civil Aviation	109
(b)	Assistant Director, Directorate of Estates	01
(c)	Public Relation Officer, Civil Secretariat	01
(d)	Staff Welfare Officer, Civil Secretariat	01
(e)	Instructor, Secretariat Training Class	01
(f)	Administrative Officers, Services Selection Board	02
(g)	Under Secretary in the office of Commissioner for Persons with Disabilities	01
(h)	Additional/Private Secretaries with the Ministers/Ministers of State (including Advisor to the Chief Minister)	12
(i)	Under Secretary in the Lieutenant Governor's Secretariat	01
(j)	Under Secretary in the State Election Commission	01
	(A) Total	130
	Deputation Reserve @ 5%	07
	Leave Reserve @ 10%	13
	Training Reserve @ 10% of direct quota posts (50% of 'A' above)	07
	Total cadre Strength of Class-I	157
Class-II	Private Secretaries	58
	Private Secretaries with the Ministers/Ministers of State (including Advisor to the Chief Minister)	12
	Private Secretary in the office of Commissioner for Persons with Disabilities	01
	Private Secretary in the office of Mission Director, ICPS, Social Welfare Department	01
	Private Secretary in the Jammu and Kashmir Prosecution Service	01
	Total	73
	Deputation Reserve @ 5%	04
	Leave Reserve @ 10%	07
	Total cadre strength of Class-II	84

By order of the Lieutenant Governor.


 (M. Raju) IAS

Commissioner/Secretary to the Government

No. GAD-SERVOUS/10/2025 (7675606)

Dated:08.06.2026

Copy to:

1. All Financial Commissioners (Additional Chief Secretaries).

2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Chief Electoral Officer, J&K.
6. Additional Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. All Commissioner Secretaries to the Government.
8. Chairperson, J&K Special Tribunal.
9. Director General, J&K Institute of Management, Public Administration and Rural Development.
10. Divisional Commissioner, Jammu/Kashmir.
11. Resident Commissioner, J&K Government, New Delhi.
12. All Heads of the Department/Managing Directors.
13. All Deputy Commissioners.
14. Director Estates, Jammu/Kashmir.
15. Director Archives, Archaeology and Museums, J&K.
16. Director, Information, J&K.
17. Private Secretary to Advisor to Hon'ble Chief Minister.
18. Private Secretary to the Chief Secretary, J&K.
19. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
20. Notification file/website, GAD.